NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

184/16

PETITION NUMBER

: TP 102/17

NAME OF THE PETITIONER (S)

NAME OF THE RESPONDENT (S)

: LAMPO COMPUTERS PUT, LTD. : MIND LOGIEX INFRATER LTD. & OTHERS

433(e)

UNDER SECTION

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

Y.V. PRAKASH

9449258261

For Petitioner

Shri Y.V. Prakash, Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 23.03.2017.

MEMBER (J)

MEMBER (T)